

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 35
CP 3196/2018

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

JUSTICE SH. VIRENDRASINGH BISHT(Retd.)
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **24.08.2023**

NAME OF THE PARTIES: - **RAJEEV KUMAR GUPTA V/S ATTITUDE LIFE
SCIENCE PRODUCTS PVT LTD**

Section 241-242 of the Companies Act, 2013

ORDER

None for the Petitioner.

Adv. Mily Ghoshal a/w Adv. Sophia Hussain appeared for the Respondent.

List this matter on board **31.08.2023** for appearance of the Petitioner or dismissal of the Company Petition for non-prosecution.

Sd/-

PRABHAT KUMAR
Member (Technical)

Sd/-

JUSTICE VIRENDRASINGH BISHT
Member (Judicial)

Sapna